51

ing nuclear weapons. Government have also taken note of statements by some responsible us Government officials in this regard.

A spokesman of the Chinese Foreign Ministry has denied that China had leaked nuclear information to Pakistan

## **New Forest Policy**

- 89. SHRI KRISHNA NAND JOSHI: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the Central Government have recently drafted a new Forest Policy; and
- (b) if go, by when it is likely to be announced?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) Proposals for the revision of the National Forest Policy adopted in 1952 are under the active consideration of the Government.

(b) The revised policy will be announced after a final decision is taken.

## MIG Flats in Saket, New Delhi

- \*91. SHRI VISHWA BANDHU GUPTA: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that 66 new MIG flats have been constructed by the DDA, styled as G. Block abutting the main road to
- (b) whether these flats have already .been allotted; if so, what are the names of the allottees; ary
- (c) whether it is also a fact that the allotments were made by-passing the normal procedures laid down by the D.D.A., if so, what are the reasons there for?

THE, MINISTER OF PARLIAMENT-ARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) No. Sir. 66 Flats constructed by DDA in G Block af Saket are not MIG but SFS flats.

(b) All flats except 4 have been allotted as per details of allottees given in the: enclosed Statement.

to Questions

(c) Some of the allottees of localities/pockets registered for) change with DDA were given allotment in the Block, without contravening the regulations.

## Statement

| SI.<br>No<br>1 | Name of the Allottees                     | Flat | No. |
|----------------|---|------|-----|
| 2              | Sh. B.B. Tandon                           | G-49 |     |
| 3              | Sh. Rakesh Dhamija .                      | G-13 |     |
| 4              | Sh. A.R. Basu .                           | G-22 |     |
| 5              | Mrs. Sarita Thapar                        | G-43 |     |
| 6              | Smt. Karnal Vasdeva.                      | G-10 |     |
| 7              | Sh. Vinod Chander Sharma                  | G-37 |     |
| 8              | Sh. Karnal Dhamija .                      | G-16 |     |
| 9              | Sh. S.C. Katyal                           | G-58 |     |
| 10             | Sh. Shalindra Shanker                     | G-46 |     |
| 11             | Sh.N.H.Chandwani.                         | G-61 |     |
| 12             | Sh. K.L. Upadhaya .                       | G-40 |     |
| 13             | Sh. T.S. Seshukutty .                     | G-4  |     |
| 14             | Sh. Subhash Kapoor & Smt<br>Rachna Kapoor | G-   | 64  |
| 15             | Sh. Piyush Dhar                           | G-   | 28  |
| 16             | Dr. Promod Batra                          | G-   | 31  |
| 17             | Sh. Ajay Taneja                           | G-3  | 34  |
| 18             | Sh. Inder Jeet Singh.                     | G-l  |     |
| 19             | Sh. M.L. Ahuja                            | G-7  |     |
| 20             | Sh. M.L. Sahni.                           | G-   | 55  |
| 21             | Sh. D.K. Parsai                           | G-19 |     |
| 22             | Sh. B.N. Mitra                            | G-52 |     |
| 23             | Sh. RX. Manchanda .                       | G-50 |     |
| 24             | Sh. Prem Sahai.                           | G-4  | 47  |
|                |   | ii . |     |

| I  | 2                            | 3    |  |
|----|------------------------------|------|--|
|    |                              |      |  |
| 57 | Smt. Richa Bhardwaj          | G-18 |  |
| 58 | Sh. Virendra Lal             | G-33 |  |
| 59 | Sh. B.P. Singh.              | G-21 |  |
| 60 | Sh. Sarabjit Singl} Sandhu . | G-30 |  |
| 61 | Mrs. Veena Som               | G-42 |  |
| 62 | Sh. C.K. Parameswaran        | G-66 |  |

to Questions

54

## Clearance to teams/Individuals for sports events outside India

- \*92. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of SPORTS be pleased to state:
- (a) whether sports teams/individuals going to foreign contries are given clea rance by Government wel] in advance to enable them to prepare for the events;
- (b) if so, what is the number of days before the events which the clearance is given;
- (c) whether the Indian junior team for the ABC junior basket ball championship in Seoul could not take part due to non-clearance within the stipulated time and
- (d) whether Go-ernment propose to order an enquiry in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT): (a) and (b). A decision on the clearance of any sports team is taken after a proposal to send the duly selected team is made to Government by the concerned federation. The timing of the decision regarding clearance of a team for visit abroad depends upon the timing of the submission by the con-